

FORM NO. @
 (See Rule 42)
 CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH.

OR D E P. S H E E T

Original Application No. 02/2006

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicant(s) S. R. V. da brie

Respondent(s) UOI & ORS

Advocate for the Applicants T. K. Dutta Roy, M. Sarma, M. Dutta
and D. Datta

Advocate for the Respondent(s) Dr. J. L. Sarkar ESSC

Rly St. Counsel

Notes of the Registry	Date	Order of the Tribunal
Application in form in due time as 50/- dated 11.1.2006 No. 26 G 317856	6.1.2006	At the request of counsel for the applicant the case is adjourned to 9.1.2006.
<i>1. H. S. Singh Registrar 3.1.06</i>		<i>16/1/06</i> Member
Slips taken		<i>2/1/06</i> Vice-Chairman
<u>16.1.06</u> Copy of the order has been sent to the office for issuing the notice to the d/Advocates for the parties.	9.1.2006	Mr. M. Sarma, learned counsel for the applicant submits that in view of the subsequent development the may be allowed permitted to withdraw the application with liberty to file fresh O.A. Mr. J.L. Sarkar, learned standing counsel for the Railways has no objection. Hence, this O.A. is dismissed as withdrawn with liberty.
		<i>2/1/06</i> Member
		<i>2/1/06</i> Vice-Chairman

Contd.

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: ✓

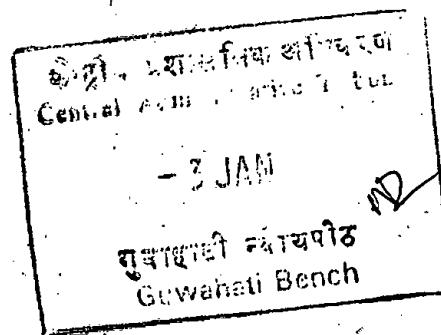
Original Application No. 02/06

1. (a) Name of the Applicant:- S. R. Vladri
(b) Respondents:- Union of India & Ors.
(c) No. of Applicant(S):- One
2. Is the application in the proper form:- Yes / No.
3. Whether name & description and address of the all the papers been furnished in cause title :- Yes / No.
4. Has the application been duly signed and verified :- Yes / No.
5. Have the copies duly signed :- Yes / No.
6. Have sufficient number of copies of the application been filed : Yes / No.
7. Whether all the annexure ~~parties~~ are impleaded :- Yes / No.
8. Whether English translation of documents in the Language :- Yes / No.
9. Has the application is in time :- Yes / No.
10. Has the Vokatlatnama/Memo of appearance /Authorisation is filed: Yes / No.
11. Is the application by IPO/BD/for Rs.50/- 266 317858 dated 21/06
12. Has the application is maintainable : Yes / No.
13. Has the Impugned order original duly attested been filed:- Yes / No.
14. Has the legible copies of the annexurea duly attested filed: Yes / No.
15. Has the Index of the documents been filed all available :- Yes / No.
16. Has the required number of enveloped bearing full address of the respondents been filed:- Yes / No.
17. Has the declaration as required by item 17 of the form: Yes / No.
18. Whether the relief sought for arises out of the Single: Yes / No.
19. Whether interim relief is prayed for :- Yes / No.
20. Is case of Condonation of delay is filed is it Supported :- Yes / No.
21. Whether this Case can be heard by Single Bench/Division Bench.
22. Any other pointd :-
23. Result of the Scrutiny with initial of the Scrutiny Clerk:
This application is in form Ghels

10/06/06
SECTION OFFICER(J)

DEPUTY REGISTRAR

On 6/11/06



**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

O.A.NO. 02 /2006

Srinivasa Reddy Voladri
.....Applicant

-VS-

Union of India & Ors.
.....Respondents

SYNOPSIS

The applicant herein pursuant to an employment notice issued by the Railway Recruitment Board, Guwahati inviting applications from interested candidates for post of Primary Teacher (Telegu Medium) applied for the same and did exceedingly well in the written and the viva-voce. In the viva Voce the applicant and the private respondent appeared and the applicant was the only candidate having qualification equivalent of JBT which was required as per the advertisement. The Private respondent has a B. Ed Degree and does not have JBT or its equivalent. Yet the private respondent was selected. The petitioner is aggrieved by the said selection and is challenging the same as the same is in gross violation of the conditions of the Employment notice and even the Apex court has also held that JBT being a special course for training up persons to teach at Primary School level cannot be substituted by B.Ed even though it may be a higher qualification. The selection of the private respondent is grossly illegal and arbitrary and therefore liable to be set aside and the authorities liable to appoint the petitioner instead.

LIST OF DATES

12.6.04 Employment Notice 01 of 2004 was published.
3.4.05 Written Test was held
9.9.05 Viva-Voce held
15-10-05 Results were published in the Employment News.

Srinivasa Reddy Voladri

देश्ट्रीय न्यायालय गुवाहाटी
Central App. No. 122
- 3 JUN
गुवाहाटी न्यायालय
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A.NO. 02 /2006

Shivasa Reddy Voladri Applicant
-VS-

Union of India & Ors. Respondents

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Filed By

Advocate

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

O.A.NO. 02 /2006

BETWEEN

Sri Srinivasa Reddy Voladri,
S/O Sami Reddy
P.O Chinanemila, Dist- Nalgonda
Andhra Pradesh.

.....Applicant

-VS-

1. The Union of India represented by General Manager, N.F Railway, Maligaon.
2. The Railway Recruitment Board, N.F Railway, Maligaon Guwahati represented by its Chairman.
3. Kaashi Raju Choudary
Resident of Visakapatnam, Andhra
Pradesh to be served through the Railway
Recruitment Board, N.F Railway, Maligaon
Guwahati.

.....Respondents.

DETAILS OF APPLICATION

1. **PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE:-**

Through
Advocate
Filed by Sri Srinivasa Reddy Voladri

That this application is directed against the selection of the Private respondent, Sri Kaashi Raju Choudary for appointment as Primary Teacher (Telegu Medium) as reflected in the result of Viva-voce Test published in the Employment News dated 15-21 October 2005.

A copy of the notice published in the Employment News dated 15-21 October 2005 is annexed as Annexure-1.

Srinivasa Reddy Voladri

2. JURISDICTION OF THE TRIBUNAL:-

That this Hon'ble court has the jurisdiction to entertain this application as the selection under challenge has been made pursuant to the employment notice No.1 of 2004 issued by the Railway Recruitment Board Guwahati for appointment of Primary Teacher (Telegu medium). In terms of the employment notice also any legal issue arising out of the said notice shall fall within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION:-

That the applicant humbly submits that the instant application has been filed well within the period of limitation and as such it is not barred by the laws of limitation.

4. FACTS OF THE CASE:-

4.1. That the Railway Recruitment Board Guwahati by Employment Notice No.1 of 2004 invited applications for filling up various posts, from interested candidates. In the category 9 of the said notice, one post of Primary Teacher Telegu medium was

advertised. As per the said notice the required qualification of intending candidates was shown as higher secondary with 2 years JBT or its equivalent along with competence to teach through Telegu medium.

A copy of the employment notice is annexed as Annexure-2.

4.2. That the applicant being eligible in all respect with two year Diploma in Education which is equivalent to JBT applied for the said post.

Copies of the secondary school certificate, Intermediate certificate and the Diploma in education certificate are annexed as Annexure -3 series.

4.3. That the applicant was accordingly called for the written examination on 3.4.2005 and in the said written examination the applicant along with the private respondent were selected for viva-voce.

A copy of the notice of the written examination result is annexed as Annexure-4.

4.4. That the applicant was called for the viva-voce, which was to be held on 9.9.2005.

A copy of the called letter is annexed as Annexure-5.

4.5. That the applicant had performed exceedingly well in the written test and the viva-voce and was expecting selection as Primary Teacher. The applicant was also the only candidate in the viva-voce with an equivalent of JBT. The private respondent who has been selected is neither a JBT nor has any equivalent qualification.

4.6. That the JBT has many equivalents and the Diploma in Education granted by the Board of Secondary Education, Andhra

X
Srinivasa Reddy Volodri

6
Srinivasa Reddy Valadri

Pradesh is one such equivalent qualification. The other equivalents are viz. TTC (Teachers Training Certificate) PTTC (Primary Teacher Training Certificate) etc. The JBT and its equivalent are meant for equipping teachers or those who intend to be in teaching profession with the capability of understanding and helping small children, i.e. children upto fifth standard in there all round development and studies. In terms of the advertisement, having JBT or its equivalent was shown as necessary qualification for the concerned post for which the petitioner had applied and the petitioner being the only candidate having an equivalent of JBT was entitled to be selected. However in the arbitrary and illegal manner the private respondent has been selected even though he does not posses JBT or its equivalent qualification. The applicant has definite knowledge that the private respondent has a B.ED degree, which is not requisite qualification for teaching children at primary level. Moreover the employment notice also did not lay down B.Ed as a qualification for appointment to the concerned post.

4.7. That the petitioner is as such aggrieved by the selection of the private respondent (Annexure-1) even though the private respondent did not fulfill the criteria for selection as Primary Teacher, in terms of the employment notice.

4.8. That the private respondent has though been selected, he is yet to be appointed.

4.9. That the applicant is a resident of Andhra Pradesh and since the case had to be filed at Guwahati, the petitioner needed some time to make necessary arrangements to come to Guwahati to file this application. There is however no negligence or laches on part of the applicant.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:-

5.1 That the petitioner/applicant has challenged the selection of the Private respondent (Annexure-1) on the ground that the private respondent did not possess the required qualification for appointment as Primary Teacher for which JBT (Junior basic Training) or its equivalent is a must and yet the private respondent has been selected ignoring the better claim of the applicant who has the equivalent qualification of JBT.

5.2 That the employment notice clearly stipulated that the intending candidate for the post of Primary Teacher must have JBT or its equivalent qualification and as such the applicant being the only candidate in the viva-voce was entitled to be selected. Yet the applicant has been deprived of the selection in the most illegal and arbitrary manner and in gross violation of the stipulations of the employment notice which is not tenable in law and therefore liable to be set aside and quashed.

5.3. That various Hon'ble Courts including the Hon'ble Apex Court have also held that when JBT or its equivalent has been notified as the required qualification for Primary Teacher, the fact that a candidate had B. Ed Degree will not entitle him for selection as Primary School Teacher. The Hon'ble Apex Court has clearly laid down that even if B. Ed is a higher qualification, the same is not a substitute of JBT, which is meant for equipping a person to understand the child psychology and to help in development of children. A perusal of the mark sheet of the petitioner would reveal the said emphasis. In similar cases the Apex court has also set aside selection of B Ed holders over JBT holders inspite of the fact that while issuing advertisements for posts of Primary School

Teachers the required qualification was shown as JBT or its equivalent. Thus the case of the applicant is squarely covered by the decision of the Apex Court.

5.4 That the selection of the private respondent is arbitrary, illegal and is clear violation of the employment notice and as such is not legally tenable and therefore liable to be set aside and quashed.

5.5. That the applicant has been deprived of selection in the most illegal and arbitrary manner and as such the petitioner is entitled to be appointed as Primary School Teacher by setting aside the selection of the Private respondent who does not possess the requisite qualification for working as Primary School Teacher.

6. DETAILS OF REMEDIES EXHAUSTED:-

That the applicant states that he has no other alternative, efficacious remedy except by way of approaching this Hon'ble Tribunal.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT:-

That the applicant declares that no other suit, application, writ petition has been filed by the applicant or is pending with regard to the subject matter of the instant application, before any court, authority, or any bench of this Hon'ble Tribunal.

8. RELIEFS SOUGHT FOR:-

On the facts, circumstances and premises aforesaid, the applicant prays for the following relief:

P
Srinivasa Reddy Voladri

8.1. Setting aside of the selection of the private respondent Sri Kaashi Raju Choudary as Primary School Teacher (Telegu Medium) pursuant to the Employment Notice No 1 of 2004 issued by The Railway Recruitment Board, Guwahati.

8.2. Direction to the Railway authorities to appoint the applicant as Primary Teacher (Telegu Medium) pursuant to the Employment Notice No 1 of 2004 issued by The Railway Recruitment Board, Guwahati.

8.3. Pass such further or other order, as the Hon'ble Tribunal may deem fit and proper to grant full and final relief to the applicant.

9. INTERIM ORDER PRAYED FOR:-

In the interim pending disposal of the application this Hon'ble Tribunal may be pleased to direct the no appointment to the post of Primary Teacher (Telegu Medium) shall be made pursuant to the Employment Notice No 1 of 2004 issued by The Railway Recruitment Board, Guwahati.

10. _____

11. PARTICULARS OF THE I.P.O:-

- 1) I.P.O NO:-
- 2) DATE:-
- 3) PAYABLE AT:- GUWAHATI

12. LIST OF ENCLOSURES:-

As stated in the index.

.....Verification

Srinivasa Reddy Valadri

VERIFICATION

I, Srinivasa Reddy Voladri, do hereby solemnly affirm and verify that the statement made in the accompanying application in paragraphs 1 to 4 including all the subparagraphs to the paragraphs and para 6th are true to my knowledge, those made in paragraph 5 are true to my knowledge as per legal advice and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material facts.

And I sing this verification on this the 3rd day of January 2006.

Srinivasa Reddy Voladri

of its publication in the Employment News along with their documents and a certificate about the receipt of the application received after the prescribed date or which the documents will not be examined.

(Rakesh Kumar Jain)
Under Secretary (Estt. II)

ANNEXURE-I
Post: Accounts Officer in the Regional Office of Staff Selection Commission, GUWAHATI

Pay Scale: Rs. 7452-225-11500/-
(Revised Scale).

Method of Appointment: Transfer on promotion.

Eligibility: (i) Section Officers of Central Sect. or officers holding post of the equivalent grade with at least three years service in the revised scale of Rs. 6500-10500 - who have undergone training in Cash and Accounts work in the ISTM or equivalent and possessing experience in Cash, Accounts and Budget work.

(ii) Officers under the Central Government holding analogous posts as Jr. Accounts Officer or Accountant & equivalent in the revised scale of Rs 6500-9000/- with at least five years services in the grades or

(iii) Accounts and Audit Officers or SAs Accountants with at least five years service in the grade from any of the organized Accounts Departments.

Period of Deputation: Not exceeding 3 years.

ANNEXURE-II

1. Name:
2. Designation:
3. Date of Birth:
4. Educational Qualification
5. Present Post held and whether it is a cadre post or Ex-Cadre post?
6. Present Pay and the scale of pay of the post held.
7. Date of continuous appointment in the present post
8. Experience
9. Brief service particulars (giving designation pay scale and duration of service in each grade).
10. Whether SC/ST
11. Any other information

Signature of Candidate
Recommendation of Department/Ministry forwarded the application.

EN 29/41

Certified as true copy

Hand

Advocate

EC106322	EC118254	EC120306	EC125320	EC130114	EC136016	EC139214	EC146143	EC151700
EC107008	EC118296	EC120924	EC125428	EC130150	EC136020	EC139338	EC146205	EC151163
EC107012	EC118336	EC120950	EC125430	EC130168	EC136052	EC139348	EC146207	EC151267
EC107014	EC118340	EC120953	EC125492	EC130226	EC136054	EC139386	EC146239	EC151401
EC107218	EC118446	EC121063	EC125554	EC130223	EC136068	EC139418	EC146246	EC151527
EC107278	EC118542	EC121010	EC125584	EC130232	EC136076	EC139456	EC146341	EC151545
EC107322	EC118544	EC121022	EC125592	EC130238	EC136108	EC139482	EC146345	EC151567
EC107370	EC118588	EC121048	EC125596	EC130258	EC136116	EC139484	EC146379	EC151599
EC107442	EC118592	EC121060	EC125664	EC130262	EC136174	EC139500	EC146445	EC151603
EC107573	EC118596	EC121129	EC125694	EC130352	EC136188	EC139530	EC146451	EC151685
EC109043	EC118598	EC121190	EC125696	EC130390	EC136222	EC139550	EC146501	EC151831
EC109072	EC118642	EC121208	EC125738	EC130440	EC136288	EC139612	EC146525	EC151895
EC109100	EC118662	EC121250	EC125755	EC130466	EC136330	EC139712	EC146545	EC152031
EC109104	EC118704	EC121270	EC125770	EC130490	EC136334	EC139756	EC146553	EC152039
EC109126	EC118720	EC121280	EC125782	EC130520	EC136432	EC139770	EC147053	EC152063
EC109144	EC118734	EC121328	EC125805	EC130534	EC136518	EC140036	EC147105	EC152317
EC109302	EC118814	EC121348	EC125834	EC130550	EC136548	EC140190	EC147183	EC152381
EC109360	EC118872	EC121384	EC125842	EC130582	EC136556	EC140234	EC147203	EC152399
EC109466	EC118880	EC121398	EC125944	EC132118	EC136574	EC140238	EC147227	EC152597
EC109530	EC118884	EC121400	EC125956	EC132170	EC136670	EC140256	EC147343	EC152605
EC110054	EC118883	EC121404	EC126240	EC132206	EC136700	EC140258	EC147351	EC153021
EC110098	EC118908	EC121414	EC126242	EC132240	EC137016	EC140284	EC147361	EC153245
EC110130	EC118970	EC121486	EC126274	EC132340	EC137180	EC140358	EC147415	EC153251
EC110142	EC119082	EC121598	EC126284	EC132386	EC137240	EC140360	EC147429	EC153251
EC110224	EC119104	EC121627	EC126324	EC132422	EC137248	EC140394	EC147465	EC153257

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PY110175 PY110441 PY123309 PY127205 PY127851 PY140731 PY146242 PY153125

While every care has been taken in preparing the above result, however, RAC reserves the right to rectify the errors and omissions, if any in case of inadvertent error. Result can also be seen on Website: www.srdo.org.

ANNEXURE I RAC

Date: 7/10/2005

**CENTRAL COUNCIL FOR
RESEARCH IN URANIUM MEDICINE**
Ministry of Health & Family Welfare
(Dept. of AYUSH) Govt. of India



URANIUM CORPORATION OF INDIA Ltd.
(A Government of India Enterprises)

P.O. Jaguduga Mines, Dist. Singhbhum (East), Jharkhand

FAX - 0657 - 2730993/2730322 E-mail : cs@ucil.org

Advertisement No: 09/2005

SPECIAL RECRUITMENT DRIVE FOR SC/ST

Applications are invited from Indian citizens for the Management Trainee (Accounts) reserved for SC. The regarding requisite qualification, age, emoluments & duration of training and Application Format are available on our website. Eligible candidates may apply giving full details as 'Application Format' superscribing the Advt. No. and name of the post at the top of the envelope, along with an passport size photograph and copy of caste certificate. Company Secretary at the address given above within 30 days of this advertisement.

Athar Ali
Ass: Director (Admn.)
or Director

EN 29/111

8. Cat. No. 13 of Employment Notice No. 1/2004 Name of Post: TGT (Bio Science - English Medium) Date of Written Examination : 03/04/2005 Date of Viva-Voce : 13/09/2005 11300134 (TOTAL = 1)
9. Cat. No. 15 of Employment Notice No. 1/2004 Name of Post: TGT (Pure Science - Assamese Medium) Date of Written Examination : 03/04/2005 Date of Viva-Voce : 13/09/2005 21500039 21500099 11500136 (TOTAL = 3)
10. Cat. No. 16 of Employment Notice No. 1/2004 Name of Post: TGT (Pure Science - Bengali Medium) Date of Written Examination : 03/04/2005 Date of Viva-Voce : 13/09/2005 21600010 (TOTAL = 1)
11. Cat. No. 18 of Employment Notice No. 1/2004 Name of Post: TGT (MIL - Bengali Medium) Date of Written Examination : 03/04/2005 Date of Viva-Voce : 13/09/2005 41800071 11800083 (TOTAL = 2)
12. Cat. No. 52 of Employment Notice No. 1/2004 Name of Post: TGT - Drawing (Bengali Medium) Date of Written Examination : 03/04/2005 Date of Viva-Voce : 13/09/2005 15200006 (TOTAL = 1)
13. Cat. No. 55 of Employment Notice No. 1/2004 Name of Post: PTI (Bengali Medium) Date of Written Examination : 03/04/2005 Date of Viva-Voce : 13/09/2005 15500032 (TOTAL = 1)

While every care has been taken in preparing the above results, the Railway Recruitment Board, Guwahati, will not be responsible for any typographical error and reserves the right to rectify and omissions, if any.

Panels have already been sent to the Chief Personnel Officer, N. F. Railway, for onward processing. Candidates will be informed individually from the Office of the Chief Officer, N.F. Railway, Maligaon.

Beware of unscrupulous persons who may misguide candidates with false promise: them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based on the merit of the candidate.

Date: 23/09/2005.

Chairman, RRB, Guwahati

EN 29/31

15-21 - October - 2005 → Employment News

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ANNEXURE 2



RAILWAY RECRUITMENT BOARD : GUWAHATI
STATION ROAD, GUWAHATI-781 001

Employment Notice No.: 01 of 2004

DATE OF PUBLICATION : 12 - 06 - 2004
DATE OF CLOSING : 12 - 07 - 2004

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian Nationals for the following Posts, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 12.07.2004. The applications can also be dropped in the Application Box kept in the RRB office up to 16:00 hours of 12.07.2004.

IMPORTANT: (1) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM."

(2) Each candidate should send only one application for a Post. If a candidate submits more than one application for the same post, his/her candidature will be cancelled.

(3) Candidates must fill in the application form in their own handwriting and must sign themselves. Otherwise their candidature will be cancelled if detected at any stage.

(4) Applications sent by registered post/courier or speed post will not be acknowledged.

(5) Last date of submission of application for candidates residing in Andaman, Nicobar and Lakshwadeep Islands will be 27.07.2004.

(6) RRB, Guwahati at the discretion may hold written examination for more than one category in a single session. RRB, Guwahati at the discretion may also hold a common examination for more than one category if considered necessary. RRB may hold additional written examination(s) or second stage written examination. In such cases the merit secured in subsequent examination alone will be the criteria for further recruitment process.

Cat No.	Name of Post	Scale of Pay (RSRP)	Age as on 01.07.04	Medical Standard	No. of Vacancies					Exam. Fees (Rs.)	Minimum Educational /Technical Qualification	
					SC	ST	OBC	ESM	UR			
SEPARATE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 1 TO 29												
1	Law Assistant	6500 - 10500	18 - 37	C/1	2	1	2	0	2	7	60	A University Degree in Law with 3 years standing as a pleader at Bar. Serving employee who are law graduates are also eligible to apply provided they have served for at least 5 years in any Branch of the Railway Administration. Railway Magistrate fulfilling the above-prescribed qualification may also apply.
2	Health & Malaria Inspector Gr. III	5500 - 9000	18 - 33	C/1	0	1	0	0	4	5	60	B. Sc. with Chemistry with 1 year Diploma in Health/Sanitary Inspector from a recognized Institute.
3	Extension Educator	5500 - 9000	22 - 35	C/1	0	0	0	0	1	1	60	Post Graduate in Sociology/ Social work/ Community Education or allied subject with similar course contents or Graduation in the above discipline with 2 years Diploma in Health Education from a recognized University.
4	Laboratory Superintendent Gr. III	5000 - 8000	18 - 33	B/1	0	0	0	0	1	1	60	B.Sc. with Bio-Chemistry/ Micro-Biology/ Life-Science or equivalent + Diploma in Medical Laboratory Technology (DMLT) two years course or equivalent or B.Sc. in Medical Technology (Laboratory) from a recognized Institute.
5	Radiographer Gr. III	4500 - 7000	18 - 33	B/1	0	0	0	0	1	1	60	10 + 2 with Physics and Chemistry and Diploma in Radiography/ X-Ray Technician/ Radio diagnosis Technology (2 years course) from a recognized Institute) or B.Sc. with diploma in Radiography/ X-Ray Technician/ Radio diagnosis Technology (2 years course).
6	Warden Female	4500 - 7000	18 - 33	C/1	0	0	0	0	1	1	60	H.S.L.C. passed. A Nurse preferably with preparation in Home/ Social Science and/or experience in a administrative post in a Hospital or Training Institute OR a person with a Diploma or Certificate in Home or Social Science or Catering preferably with some experience in Hostel or Hotel Management.
7	Primary Teacher (Bengali Medium)	4500 - 7000	20 - 40	C/2	0	2	5	0	15	22	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 11 year JBT or its

Certified to be True Copy

new update

8	Primary Teacher (Hindi Medium)	4500 – 7000	20 – 40	C/2	0	0	0	0	2	2	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent (2) Competence to teach through Hindi medium fluently			
9	Primary Teacher (Telugu Medium)	4500 – 7000	20 – 40	C/2	0	0	0	0	1	1	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent (2) Competence to teach through Telugu medium fluently			
10	Primary Teacher (English Medium)	4500 – 7000	20 – 40	C/2	1	2	2	0	0	5	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent (2) Competence to teach through English medium fluently			
11	Primary Teacher (Assamese Medium)	4500 – 7000	20 – 40	C/2	1	1	0	0	6	8	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent (2) Competence to teach through Assamese medium fluently			
12	PGT (Education)	6500 – 10500	20 – 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Master Degree in Education (2) University Degree/ Diploma in Education/ Teaching or 2 years Integrated Post Graduate Course of Regional College of Education of NCERT (3) Competence to teach through English medium			
13	TGT (Bio Science – English Medium)	5500 – 9000	20 – 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Botany, Zoology and one subject out of Physics/ Chemistry. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through English medium			
14	TGT (Pure Science – English Medium)	5500 – 9000	20 – 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through English medium.			
15	TGT (Pure Science – Assamese Medium)	5500 – 9000	20 – 40	C/2	1	0	0	0	2	3	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Assamese medium			
16	TGT (Pure Science – Bengali Medium)	5500 – 9000	20 – 40	C/2	1	3	0	0	0	4	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Bengali medium			

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17	TGT (Hindi - Bengali Medium)	5500 - 9000	20 - 40	C/2	0	1	0	0	1	2	60	(1) 2 nd Class Bachelor's Degree (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) in Hindi literature. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Bengali medium.
18	TGT (MIL - Bengali Medium)	5500 - 9000	20 - 40	C/2	0	0	1	0	1	2	60	(1) 2 nd Class Bachelor's Degree (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) in Bengali literature. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Bengali medium.
19	Trainee Assistant Station Master	4500 - 7000	18 - 33	A/2	11	17	25	9	31	93	60	A University Degree or its equivalent from a recognized University. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.
20	Enquiry Cum Reservation Clerk	4500 - 7000	18 - 33	C/1	1	2	1	1	2	7	60	A University Degree or its equivalent from a recognized University.
21	Appr Diesel Assistant Driver	3050 - 4590	18 - 33	A/1	25	13	45	17	67	167	40	Matriculation pass plus (1) ITI in specified trades/Act Apprenticeship in the trade: (i) Filter (ii) Electrician (iii) Instrument Mechanic (iv) Mill Wright /Maintenance Mechanic (v) Mechanic (Radio and TV) (vi) Electronics Mechanic (vii) Mechanic Motor Vehicle (viii) Wireman (ix) Tractor Mechanic (x) Armature and Coil winder (xi) Mechanic Diesel (xii) Heat Engine OR (2) Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE in lieu of ITI.
22	Electrical Signal Maintainer Gr. II	4000 - 6000	18 - 33	B/1	1	1	1	1	1	5	60	(a) Pass in 1st year of B.Sc. (Physics) OR (b) Pass in 10 + 2 stage in Higher Secondary in Science with Mathematics/ Physics or equivalent and as casual ESM for 2 years in S & T Department.
23	Chemical & Metallurgical Asstt. Gr. I	5500 - 9000	22 - 35	B/1	1	1	2	0	3	7	60	Degree in Metallurgy/ Chemical Engineering recognized by AICTE or M.Sc. Degree in Chemistry/ Applied Chemistry.
24	Appr. Draftsman (Mechanical)	5000 - 8000	18 - 33	C/1	1	0	2	0	0	3	60	Diploma in Mechanical Engineering recognized by AICTE. Holders of Draftsmanship from Recognized University are also eligible to apply.
25	Appr. Supervisor (P. Way)	4500 - 7000	18 - 33	A/3	2	1	4	2	7	16	60	B.Sc. with Physics and Mathematics. Civil Engineering Diploma holders, recognized by AICTE, are also eligible.
26	Appr. Junior Engineer Gr. II (TM)	5000 - 8000	18 - 33	A/3	1	0	1	1	2	5	60	Diploma in Mechanical/ Electronics/ Production/ Automobile/ Instrumentation Engineering recognized by AICTE.
27	Appr. Section Engineer (Electrical)	6500 - 10500	20 - 35	B/2	1	0	1	0	1	3	60	Degree in Electrical Engineering recognized by AICTE.
28	Appr. Junior Engineer Gr. II (Electrical)	5000 - 8000	18 - 33	B/1	1	1	2	1	4	9	60	Diploma in Electrical/ Electronics Engineering recognized by AICTE.

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29	Appr. Junior Engineer Gr. II (Bridge)	5000 - 8000	18 - 33	A/3	1	3	1	3	1	1	7	1	15	1	60	Diploma in Civil / Mechanical Engineering recognized by AICTE. 10 posts for Civil Engineering & 5 posts for Mechanical Engineering.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 30 TO 33																
30	Appr. Section Engineer (Bridge)	6500 - 10500	20-35	A/3	0	0	1	0	2	3			60	Degree in Civil Engineering recognized by AICTE.		
31	Appr. Section Engineer (Drawing)	6500 - 10500	20-35	C/I	2	1	3	1	4	11			60	Degree in Civil Engineering recognized by AICTE.		
32	Appr. Section Engineer (Works)	6500 - 10500	20-35	A/3	2	1	4	1	5	13			60	Degree in Civil Engineering recognized by AICTE.		
33	Appr. Section Engineer (P. Way)	6500 - 10500	20-35	A/3	3	1	4	2	6	16			60	Degree in Civil Engineering recognized by AICTE.		
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 34 TO 36																
34	Appr. Junior Engineer Gr. II (Works)	5000 - 8000	18-33	A/3	4	2	8	3	11	28			60	Diploma in Civil Engineering recognized by AICTE		
35	Appr. Junior Engineer Gr. II (Drawing)	5000 - 8000	18-33	C/I	5	3	9	3	14	34			60	Diploma in Civil Engineering recognized by AICTE.		
36	Appr. Junior Engineer Gr. II (P. Way)	5000 - 8000	18-33	C/I	3	1	4	2	6	16			60	Diploma in Civil Engineering recognized by AICTE.		
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 37 TO 39																
37	Appr. Section Engineer (Diesel/Electrical)	6500 - 10500	20 - 35	B/I	0	0	1	0	1	2			60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.		
38	Appr. Section Engineer (Diesel/ Mechanical)	6500 - 10500	20 - 35	B/I	0	1	0	0	0	1			60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.		
39	Appr. Sr. Section Engineer (Workshop)	6500 - 10500	20 - 35	B/I	0	1	2	0	4	7			60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.		
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 40 TO 43																
40	Appr. Jr. Engineer Gr. II (C & W)	5000 - 8000	18 - 33	B/I	7	4	13	4	27	55			60	Diploma in Mechanical/ Electrical/ Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.		
41	Appr. Mechanic (Diesel/Mechanical)	5000 - 8000	18 - 33	B/I	2	0	3	2	4	11			60	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.		
42	Appr. Mechanic (Diesel/Electrical)	5000 - 8000	18 - 33	B/I	2	0	4	2	3	11			60	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.		
43	Appr. Jr. Engineer Gr. II (Workshop)	5000 - 8000	18 - 33	B/I	3	0	0	0	7	10			60	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.		
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 44 TO 45																
44	Appr. Section Engineer (Signal)	6500 - 10500	20 - 35	A/3	1	1	4	1	5	12			60	Degree in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE.		
45	Appr. Section Engineer (Telecom)	6500 - 10500	20 - 35	A/3	2	0	1	1	3	7			60	Degree in Electronics/ Electrical/ Telecommunication recognized by AICTE or M.Sc. (Electronics).		
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 46 TO 47																
46	Appr. Junior Engineer Gr. II-(Telecom)	5000 - 8000	18 - 33	A/3	1	2	2	1	1	7			60	Diploma in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE or M.Sc. Electronics.		
47	Appr. Junior Engineer Gr. II (Signal)	5000 - 8000	18 - 33	A/3	1	0	2	1	4	8			60	Diploma in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE.		

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SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 48 TO 49

48	Electric Signal Maintainer Gr. III	3050 - 4590	18 - 33	B/1	6	4	10	5	25	50	40	(a) Matriculation (10th class pass) and ITI certificate in Electrician/ Electrical fitter Wireman Trade and 1 year experience as casual ESM in S & T Department OR (b) Must be a Casual I SM/Electrical Fitter for 3 years in S & T Department OR (c) Pass in + 2 Stage in Higher Secondary with Physics & Mathematics or its equivalent
												(a) Pass in + 2 stage in Higher Secondary with Mathematics and Physics or equivalent OR (b) Matriculation and (i) ITI certificate in Electrical/ Radio/ Wireless/ Telecommunication/ TV Trade and 1 year experience as casual TCM/VWM in S & T Department OR (c) Must be a casual TCM/VWM for 3 years in S & T Department

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 50 TO 51

50	Traffic Apprentice	5500 - 9000	18 - 33	A/2	3	4	8	4	19	38	60	A University Degree or its equivalent from a recognized University. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification
												Degree from a recognized University or its equivalent. Diploma in Rail Transport and Management form the Institute of Rail Transport will be an additional desirable qualification.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 52 TO 53

52	1GT (Drawing - Bengali Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60	(1) MA Degree in Drawing and Painting/ Fine Arts from a recognized University or BA (Hons.) in Art and Art Education or 2 nd Class Bachelor's Degree with Drawing and Painting/ Fine Arts with minimum 2 years full time Diploma from a recognized Institute or Higher Secondary/ Intermediate with minimum 4 years full time Diploma in Painting/ Fine Arts or part time Diploma of not less than 5 years duration (2) Competence to teach through Bengali medium. (3) Desirable at least 2 years teachers training course from a recognized Institute or 2 years teaching experience in a recognized Institute.
												(1) MA Degree in Drawing and Painting/ Fine Arts from a recognized University or BA (Hons.) in Art and Art Education or 2 nd Class Bachelor's Degree with Drawing and Painting/ Fine Arts with minimum 2 years full time Diploma from a recognized Institute or Higher Secondary/ Intermediate with minimum 4 years full time Diploma in Painting/ Fine Arts or part time Diploma of not less than 5 years duration. (2) Competence to teach through English medium. (3) Desirable at least 2 years teachers training course from a recognized Institute or 2 years teaching experience in a recognized Institute.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 54 TO 55

54	PTI (English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60	(1) Graduate from a recognized University with Diploma in Physical Training from a recognized Institute or B.P.Ed. from a recognized University and Higher Secondary. (2) Competence to teach through English medium.
												(1) Graduate from a recognized University with Diploma in Physical Training from a recognized Institute or B.P.Ed. from a recognized University and Higher Secondary. (2) Competence to teach through Bengali medium.

GENERAL INSTRUCTIONS:

1. ABBREVIATIONS USED: SC = Scheduled Caste ST = Scheduled Tribe OBC = Other Backward Classes ESM = Ex-Servicemen UR = Un Reserved PH = Physically Handicapped
 Appr. = Apprentice IPO = Indian Postal Order RRB = Railway Recruitment Board RSRP = Railway Services Revised Pay

1.2 The posts are temporary and likely to be made permanent.

1.3 The monthly emoluments on successful completion of training, wherever applicable, will be on the minimum of the scale of pay plus DA as admissible from time to time. In addition employee will get House Rent Allowance and City Compensatory Allowance depending on the place of posting. New Pension System introduced from 01.04.2004 will be applicable, envisaging compulsory contribution @10% of Basic Pay & DA by Railway employees and matching contribution by Government would be deposited in a non-withdrawable pension account. During training period only stipend will be paid as applicable. The selected candidates are liable to be posted anywhere on Northeast Frontier Railway. Candidates will have to give security deposit and execute Indemnity Bond wherever necessary.

1.4 There is no reservation for persons with disabilities in this Employment Notice. General Manager (P), Northeast Frontier Railway will fill in the quota reserved for persons with disabilities separately.

1.5 The vacancies shown above are provisional and liable to vary. In case the vacancy position, for any category is reduced or even made nil, RRB is not liable to compensate the applicant for any consequential damage/loss.

1.6 Vacancies of Ex-Serviceman given in the table are not separate but included in the total number of vacancies.

1.7 Apart from signing on photograph, the candidate is required to sign below photograph at the place in Application Form. The signatures on Application Form, Answer Sheet, Question Booklet and other places should be identical. Signatures at the time of application, written examination, interview or document verification in different style may result in cancellation of candidature.

1.8 Before applying for the post the candidates should ensure that he/she fulfills the eligibility norms. The candidate should have the requisite Educational/Technical qualifications from recognized University/Institute as on the date of submission of the application and should enclose with their application attested copies by gazetted officer, certificates, mark sheets in support of having the requisite qualification. The candidate must enclose the proof of qualification. Those awaiting results of the final examinations need not apply.

1.9 Separate applications are to be filled for Cat. No. 1 to 29 (one application for each category). A single application is to be filled for categories 30 to 33, 34 to 36, 37 to 39, 40 to 43, 44 to 45, 46 to 47, 48 to 49, 50 to 51, 52 to 53 and 54 to 55.

1.10 Serving Defence Personnel likely to be released within one year of the closing date can also apply against ESM Quota.

1.11 The candidates who have been debarred from all RRB examinations or the period of debarring such candidate is not completed, need not apply. Their applications will be rejected, whenever detected.

1.12 Any subsequent changes in the terms and conditions of this Employment Notice as per extant rules will stand good.

1.13 While all candidates irrespective of community/group will be considered against UR vacancies, against community/group quota vacancies only candidates belonging to that community/group will be considered. For this purpose, SC/ST/OBC candidates should furnish Caste Certificate from competent authorities. In case of OBC, the certificate should specially indicate that the candidate does not belong to the Persons/Sections (creamy layer) mentioned in Col. 3 of the Schedule of the Government of India, Department of Personnel and Training O.M. no. 36013/3/2004-Estt. (Res) dated 09.03.2004 and the certificate should be in the prescribed form circulated by Ministry of Personal and Training, Public Grievances and Pensions, Department of Personnel and Training, Government of India. The candidates belonging to SC/ST/OBC should clearly indicate the same in the application (even when applying for UR vacancy) and should attach proof of the same in the specified format failing which they will be treated as unreserved and subsequent representations for change of community status will not be entertained.

1.14 Selection/Recommendation by RRB does not confer upon candidates any right of appointment in Railway.

1.15 The entrance in examination is provisional as applications are checked thoroughly later on. If a candidate does not fulfill any condition given in this Employment Notice, his/her candidature will be cancelled at any stage whenever the discrepancy is noticed.

1.16 Thumb impression must be clear and complete in Application Form (specially middle portion). Ridges must be seen clearly.

1.17 Selected male candidates who are finally appointed are liable for active service in Railway Engineer's Unit of Territorial Army.

1.18 Date of examination and result of examination are published in Employment News, local dailies and website <http://www.railwayrecruitment.org>. Call letters for written examination are sent to applicants post (under certificate of posting). RRB will not be responsible for postal delay or wrong delivery. RRB does not send reply to candidates who are not selected in written examination.

1.22 Second class Railway Pass as and when admissible will be issued to the candidates belonging to SC/ST communities whom may and called for written examination or interview provided they submit valid caste certificate. All other candidates are required to appear in the examinations at their own cost.

1.23 Selected candidates will have to undergo training wherever required for their category.

1.24 Selected candidates will have to undergo training wherever required for their category.

1.25 Ladies are also eligible. However it may be noted that most of the vacancies involves duties which are arduous in nature and called for working in shifts at odd hours and at road side stations also, away from head quarter.

1.26 Candidate should fill application form in his/her own handwriting. If it is found that somebody else has filled the same, the candidature will be cancelled.

1.27 CAUTION:

1.27.1 Any materials suppression of facts or submitting forge certificate/caste certificate by a candidate for securing eligibility and/or obtaining privileges including free travel for appearing in the examination shall be liable to not only for rejection of his/her candidature for the particular recruitment for which he/she has applied, but he/she will also be debarred from all examinations conducted by all RRBs all over the country for a period of 2 years and legal action wherever warranted.

1.27.2 Any candidate found using unfair means in the examination or deputing some one else in his/her place will be debarred from all the RRBs for lifetime. Such candidates will also be prosecuted by lodging FIR.

1.27.3 Candidates submitting duplicate applications for the same category will not be considered. Even if such a candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRB examinations for a period of two years.

1.27.4 CANDIDATES TRYING TO USE INFLUENCE OR UNFAIR MEANS WOULD BE DISQUALIFIED FROM SELECTION.

2. RECRUITMENT PROCESS:

2.1 The selection will be made strictly as per merit, on the basis of written examination. In addition, Aptitude/skill test/interview will also be conducted wherever applicable.

2.2 The Railway Recruitment Board at its discretion may hold additional written test(s)/skill test(s) and/or interview if considered necessary, for all or a limited number of candidates including absentees as may be deemed fit by Railway Recruitment Board.

2.3 The syllabus for the written examination will be generally in conformity with the educational standards and/or technical qualifications prescribed for the posts. The questions will be of objective nature on General Knowledge, General English, General Arithmetic, analytical and quantitative skills and knowledge in the subjects covered as part of minimum educational/technical qualification for the posts, subject to minor variations. The written examination shall consist of one sitting of about 90 minutes duration.

2.4 The questions for the Aptitude Test (only for Trainee ASM and Apprentice DAD) will be mainly to test perception, analytical and reasoning power of the candidates relevant to the safety categories.

2.5 The Answer Sheets (OMR) will be in duplicate using carbonless paper and evaluation is computerized. The Question Booklet and the Answer Sheets are to be returned back in the examination hall without fail by the candidates for evaluation. There shall be negative marks deducted for each wrong answer @ 1/3 of the allotted marks for each question.

2.6 The date and venue of the written examination and Aptitude/skill test/interview will be fixed by the RRB and will be intimated to the eligible candidates in due course. Request for postponement of the examination/ interview and change of center/venue will not be entertained.

2.7 Final selection will be based on the total marks obtained in the written examination and interview, wherever provided, plus clearing Aptitude/ skill test/ vision test etc. as required.

2.8 The appointment of selected candidate is subject to his passing requisite Medical Fitness Test conducted by the Railway Administration.

3. MEDICAL FITNESS TEST:

The candidate recommended for appointment will have to pass requisite medical fitness test(s) conducted by the Railway Administration to ensure that the candidate s are medically fit to carry out the duties connected with the post. Visual Acuity Standard is one of the important criteria of medical fitness of railway staff. Candidates are not eligible for any alternative appointment if they fail in the final medical examination conducted by the Railways before appointment, for any reason. The medical standards for different categories are outlined below:

A: - 1: Physically fit in all respects. Visual Standards - Distance Vision: 6/6; 6/6 without glasses; Near Vision: Sn: 0.6, 0.6 without glasses (must clear Fogging Test). Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/9 without glasses. Near Vision: Sn: 0.6, 0.6 without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/9 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/12 with or without glasses (power not to exceed +/- 4D). Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required. Colour Vision, Binocular Vision and Night Vision must be present.

Similar as above.

Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/18 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required.

Physically fit in all respects. Visual Standards - Distance Vision: 6/12, Nil with or without glasses. Near Vision: Sn: 0.6 combined with or without glasses when reading or close work is required.

Note: (a) The above medical standards (criteria) are indicative and not exhaustive and apply to candidates in general.
 (b) For Ex-Servicemen, different standards apply.

Candidates applying for the post of Trainee ASM and Apprentice DAD should enclose medical certificate from a Registered Eye Specialist as per prescribed format (Annexure - 3)

4. AGE LIMIT:

The lower and upper age limit indicated will be reckoned as on 01/07/2004. The upper age limit is relaxable as under subject to submission of requisite certificate.

- a) By 5 years for SC/ST candidates.
- b) By 3 years for OBC candidates.
- c) By 5 years for Bonafide displaced Goldsmiths
- d) By 10 years for physically handicapped.
- e) By 5 years for persons who ordinarily domiciled the Kashmir Division of the state of Jammu and Kashmir from 01/01/1980 to 31/12/1989.
- f) For Ex Servicemen up to the extent of service rendered in defense plus 3 years provided they have put in more than 6 months service after attestation and up to the age of 40 years for reservists not employed in government service.
- g) Up to the extent of service rendered by Group 'C' and Group 'D' Railway Staff and casual labours/substitutes, provided that they have put in minimum of 3 years of service (continuous or broken) subject to upper age limit of 40 years for General candidates, 45 years for SC/ST candidates and 43 years for OBC candidates. For working in Quasi-Administrative offices of the Railway organization such as Railway Canteens, Co-operative Societies and Institutes up to 5 years service rendered in such organizations subject to upper age limit of 35 years.
- h) Upper age limit in case of widows, divorced women and women judicially separated from their husband but not remarried shall be relaxed up to 35 years for General and 40 years for SC/ST candidates.

5. EX-SERVICEMEN CANDIDATES:

5.1 This employment notice contains vacancies reserved for ex-servicemen irrespective of their community. However ex-servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in paras 4 and 7.

5.2 The term Ex-servicemen means a person, who has served in any rank (whether as a combatant or non-combatant) in the regular army, Navy or Air force of the Indian Union but does not include a person who has served in the Defence Security Corps, the General Reserve Engineering Force, the Lok Sahayak Sena and the Para Military Forces, and

- a) Who has retired from such service after earning his/her pension or
- b) Who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension or
- c) Who has been released otherwise than on his own request as a result of reduction in such establishment or
- d) Who has been released from such service after completing the specific period of engagement otherwise than on his own request or by way of dismissal or discharge on account of misconduct or inefficiency and has been given a gratuity and includes persons of the Territorial Army of the following categories

- i) Pension holders for continuous embodied service
- ii) Pensions with disabilities attributable to military service and

re: Gallantry award winners

EXPLANATION: The persons serving in the Armed Forces of the Union, who on retirement from service would come under the category of Ex-Servicemen may be permitted to apply for re-employment one year before the completion of the specific terms of engagement and avail themselves of all concessions available to Ex-Servicemen but shall not be permitted to leave the Uniform until they complete the specified terms of engagement in the Armed Forces of the Union. Service personal who are to be discharged from military service on or before 12/07/2004 are eligible to apply against this advertisement.

e) Ex-Servicemen who have already secured employment under Central Government in Group 'C/D' will be permitted the benefit of age relaxation as prescribed for Ex-Servicemen for securing another employment in a higher grade or cadre in Group 'C/D' under Central Government. However, such candidates will not be eligible for the benefit of Ex-Servicemen in the Central Govt. jobs.

6. **SERVING EMPLOYEES:**

Candidates serving in any Government department or Public Sector Undertaking including Railway should apply through proper channel or should apply directly to RRB, Guwahati with NO OBJECTION CERTIFICATE from the employer to avoid delay. The last date of receipt of applications in this office will not be extended on account of any delay in transmitting the application by the concerned office. No advance copy of the application will be entertained. Applications received after closing date/hour will not be accepted.

7. **EXAMINATION FEES:**

7.1 For SC/ST/ESM: No examination fees

7.2 For General/OBC candidates: Examination fees have been indicated against each post.

7.3 The examination fees/Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of "RAILWAY RECRUITMENT BOARD, GUWAHATI". The Bank Draft should be payable at "GUWAHATI" and IPO should be payable at "GPO, GUWAHATI". IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

7.4 For Single Application, fee for only one Post should be enclosed.

7.5 The candidates should write the Employment Notice No, Name of the post applied for, Category Number of the post and Name and postal address of the candidate on the reverse side of Bank Draft/space provided in the Indian Postal Order.

7.6 Remittance of examination fees in any other form except Bank Draft/IPO will not be accepted.

7.7 The particulars of Bank Draft/IPO should be indicated in the space provided in the prescribed application format.

7.8 An application not accompanied with Bank Draft/IPO of requisite amount towards examination fee/postal charges will be summarily rejected.

8. **HOW TO APPLY:**

8.1 The form should be filled up in candidates' own handwriting.

8.2 Application(s) should be made on good quality white A-4 / foolscap size plain paper and should be in conformity with the format given in the Employment Notice. Candidates are advised to ensure that the application is legible, preferably typed in English or Hindi.

8.3 Candidates purchasing printed application form from the market should ensure that it conforms to the format prescribed in the Employment Notice.

8.4 The application should be filled up by the candidate in his/her own handwriting, with ink/ball point pen (not in pencil) dated and signed. Only international numerals (i.e. 1,2,3 etc.) should be used. The application form should be filled up in English or Hindi only, strictly observing the instructions given in this Employment Notice. The candidate should affix his/her normal signature in the application form (English/Hindi). Applications signed in capital letters / spaced out letters will be treated as invalid.

8.5 The Candidate's Address with Pin Code, Father's name and Nearest Railway Station should be written legibly in ENGLISH in bold capital letters, even if a Candidate fills-in the application form in Hindi.

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8.6 Photographs: One recent (not earlier than one month from the date of application) passport size photograph with clear front view of the candidate in normal black & white attire without cap and sunglasses should be pasted on the application form in the space provided and signed on the photograph as well as in the space provided in the box below the photograph. Two identical extra copies (duly signed on the front) of the photograph should be enclosed with the application indicating candidate's name and category number on the reverse of each photograph. Candidates may note that the RRB may reject at any stage for pasting old/unclear photograph on the application and for any significant variations between photograph pasted in the application and the actual physical appearance of the candidate.

8.7 In para-2 of the application form, candidate should indicate any two visible marks of identification like a mole or a scar etc. Normally this should be same marks entered in the official identification documents such as School Leaving Certificate etc.

8.8 The candidate should write the declaration at para-6 of the application form in English/Hindi in their own running (not in capital/spaced out letters) handwriting. failing which their applications will be rejected.

8.9 Proof of age, proof of qualifications/experience and proof of community should be enclosed with the application. Attested Xerox copies of the bona fide certificates issued by the competent authorities only should be enclosed with application form and not the originals. The certificates if not in English/Hindi should be accompanied by attested translated English/Hindi copies.

8.10 Candidates are required to send clear attested copies of all relevant mark sheets and of the final/provisional certificates in proof of their educational/technical qualifications.

8.11 It should be understood clearly that the enclosure form part of the application. Therefore, all enclosures should be sent along with the application and if any enclosures are sent separately, the application will not be connected and will stand rejected.

8.12 Each candidate should send only one application complete in all respect for one category of post (Except wherever single application is invited for more than one category of Posts). Candidate submitting more than one application for a category will be disqualified. If any such candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRBs examination for a period of 2 years.

8.13 A candidate's single application only should be contained in one cover. Covers with more than one application will be summarily rejected.

8.14 Candidate who is to apply for more than one category should send separate application, separate IPO/DD for the prescribed value as well as a separate set of enclosures as required for each category in separate covers.

8.15 Applications which are illegible, incomplete, unsigned, signed in capital letters, not on prescribed format, without photo of candidate, not having Xerox copy of certificates, not having IPO/DD or having IPO/DD purchased before date of notification and after closing date of Employment Notice are liable to be rejected. If the post and category number is not indicated on the top of the envelope containing application, the same will not be entertained.

8.16 The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e. SC/ST/OBC/UR/ESM", without which the application will be rejected.

9. **ENCLOSURES:**

The following enclosures should be firmly stitched along with the application in the given order.

The following enclosures should be firmly stitched along with the application in the given order.

a) A valid Indian Postal Order or the Bank Draft for the amount as prescribed in Para 7 of the application should be firmly tied/annexed on the top of the application form.

b) Two copies of identical passport sized photographs duly signed on the front, firmly stitched to the application (apart from one copy pasted on the form).

c) Application form in the prescribed format.

d) Attested/Photostat copy of Matriculation or equivalent certificate regarding the proof of age.

e) Attested/Photostat copy of the Academic/Technical qualification and marks list as applicable.

f) Attested/Photostat copy of Caste certificate from competent authorities not below the rank of Tahsildar in the case of SC/ST candidates.

g) Attested/Photostat copy of community certificate in the prescribed format as per Annexure 1 issued by the competent authority in case of OBC candidates.

h) Ex-servicemen applying for the post shall submit Attested/Photostat copy of appropriate certificate issued by the services to claim educational standards.

i) No objection certificate from the employer, if already employed.

j) In case previous experience is essential, documentary proof should be enclosed indicating period of service.

k) Attested/Photostat copy of requisite certificate in case of claiming age relaxation.

NOTE

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a) ALL ENCLOSURES SHOULD BE EITHER IN ENGLISH OR IN HINDI ONLY. WHERE CERTIFICATES ARE NOT IN ENGLISH/HINDI ATTESTED TRANSLATED VERSION (TO HINDI/ENGLISH) SHOULD BE ENCLOSED. THE APPLICATIONS WITHOUT THE REQUISITE ENCLOSURES WILL BE REJECTED.

b) IF ANY OF THE ABOVE ENCLOSURES ARE SENT SEPARATELY OR SUBSEQUENT TO THE RECEIPT OF APPLICATION, OR THE ENCLOSURES NOT FIRMLY STITCHED TO APPLICATION, THE APPLICATION WILL BE REJECTED.

10. INVALID APPLICATIONS:

The applications which suffer from any of the following deficiencies/irregularities, will be summarily rejected:

- i) Incomplete/illegible applications or applications made on advertisements cuttings appearing in Newspaper.
- ii) Unsigned and undated applications or writing name in capitals under signature column or on the photograph.
- iii) Applications with IPO/Bank Draft of lesser value than prescribed or IPOs purchased prior to the date of publication of employment notice.
- iv) Applications without complete/proper enclosures or enclosures other than in Hindi/English or illegible enclosures.
- v) Without the photograph pasted on the application and signed on the front.
- vi) Applications not in conformity with the format.
- vii) Without proper caste certificate in respect of SC/ST/OBC candidates.
- viii) Applications of under/over aged candidates.
- ix) Applications of candidates who do not fulfill the eligibility criteria.
- x) Applications received after the closing date and time.
- xi) Applications without the candidates' thumb impression in the prescribed place.
- xii) Applications without declaration in the candidates' running hand writing in the prescribed place.
- xiii) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM", without which the application will be rejected.
- xiv) If the envelope contains more than one application, all the applications will be rejected.

11. RRB may hold written examination anywhere in the country. The Centers allotted by RRB will be final and binding.

12. The decision of RRB in all matters relating to eligibility, acceptance or rejection of the applications, issue of free Rail Passes, penalty for false information, mode of selection, conduct of written examination and interview, skill/Aptitude test, allotment of examination center, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Railway Recruitment Board in this regard.

13. The Railway Recruitment Board is not responsible for any inadvertent error.

14. Any legal issues arising out of this Employment Notice shall fall within the legal jurisdiction of Central Administrative Tribunal / Courts in Guwahati only.

15. WARNING:

Dear Candidates,

Beware of touts/cheats falsely promising to get you some favour. We would like to assure that such a thing is impossible. The recruitment will be strictly on merit alone. If you listen to promises of touts/cheats or associate with them, you are bound to lose your precious candidature. Candidates who obtain services of impersonator in RRB Examination will be debarred for life from appearing in all RRB Examinations and prosecution proceeding will be initiated against them.

Certified Copy

M. B. B.

24

 CHAIRMAN
 RAILWAY RECRUITMENT BOARD
 GUWAHATI-781001

BOARD OF SECONDARY EDUCATION
ANDHRA PRADESH

K 073443

SECONDARY SCHOOL CERTIFICATE

PC/27/0161116/6

 Certified that

SRINIVASAREDDY VOLADRI

R.No.:

0439408

S/O SOMIREDDY

 and belonging to

VIDYARTHI BANDUVU HS SURYAPET

VIDYARTHI BANDUVU HS SCHOOL
SURYA PET - 508 213
Distr. Nalgonda (A.P.) At the SSC EXAMINATION held in

MARCH 1994.

FIRST

division with

TELUGU

 appeared and PASSED the EXAMINATION in as the medium of instruction The Date of Birth of the Candidate is

DATE OF BIRTH

DAY

MONTH

YEAR

21/01/1979

TWO

ONE

JAN

ONE

NINE

SEVEN

NINE

The Candidate Secured the following Percentage of marks

FIRST LANG.	MARKS	THIRD LANG.	MARKS	MATHEMATICS	MARKS
TELUGU	75	ENGLISH	63	MATHEMATICS	71
GENERAL SCIENCE	72	SOCIAL STUDIES	68	TOTAL (in figures)	349
TOTAL (in words)				★ THREE HUNDRED AND FORTY NINE ★	

SECOND LANGUAGE (HINDI)	★ FIFTY FIVE ★	55
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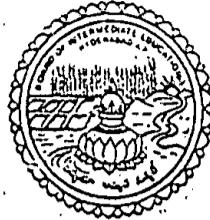
Marks of Identification	<input type="checkbox"/> 1 A mole on the right temple	GRAND TOTAL	404
	<input type="checkbox"/> 2 A mole on the left side of the nose.		
Head of Institution	<i>R. S. Reddy</i> HOD		
Date of Issue	31/05/1994		
HYDERABAD	VIDYARTHI BANDUVU HIGH SCHOOL SURYA PET - 508 213 Distr. Nalgonda (A.P.)		
	SECRETARY BOARD OF SECONDARY EDUCATION		

Any corrections in the Certificate will not be entertained after three years from the date of issue.
Any unauthorised correction in the certificate will result in cancellation of certificate.
The marks with the asterisk indicates the marks secured in the Previous Examinations.

Ce
M. A. R.

Board of Intermediate Education

ANDHRA PRADESH, HYDERABAD



PASS CERTIFICATE - CUM - MEMORANDUM OF MARKS

THIS IS TO CERTIFY THAT

SRINIVASA REDDY VOLADRI

SON/DAUGHTER OF ~~XXXXXX~~ SOMI REDDY

WITH REGISTRATION NUMBER 2082351

PASSED THE

INTERMEDIATE PUBLIC EXAMINATION HELD IN MARCH

1996

AND WAS PLACED IN **THIRD** DIVISION

THE SUBJECTS IN WHICH THE CANDIDATE WAS EXAMINED AND THE MARKS SECURED WERE AS FOLLOWS

MEDIUM : TELUGU 084263

SUBJECTS	PAPER - I		PAPER - II	
	MAXIMUM MARKS	MARKS OBTAINED	MAXIMUM MARKS	MARKS OBTAINED
PART - 1 : ENGLISH	100	037	100	035
PART - 2 : TELUGU	100	048	100	060
PART - 3 : OPTIONAL SUBJECTS				
MATHEMATICS	150	061	150	067
PHYSICS	60	034	60	026
PHYSICS PRACTICAL			30	030
CHEMISTRY	60	038	60	029
CHEMISTRY PRACTICAL			30	030
GRAND TOTAL				
IN FIGURES	IN WORDS			DATE
495	***FOUR***NINE***FIVE***			08-06-96

N. Blaske & Son

SIGNATURE OF THE PRINCIPAL

AND COLLEGE SERIALS

Play of the Year of 1917. College

NOTE: ELIGIBILITY FORM

19. *Leucosia* *leucostoma* *leucostoma* *leucostoma*

JOINT/DEPUTY SECRETARY

(EXAMINATIONS)

Constitutive Properties

H Ruth

SI. No. : A 14437

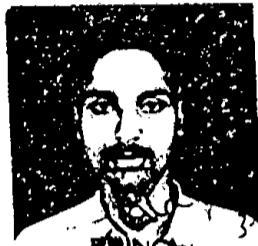
PC/23/P1835/02

GOVERNMENT OF ANDHRA PRADESH



BOARD OF SECONDARY EDUCATION, AP., Hyderabad
DIPLOMA IN EDUCATION

Roll No. : 7451



PRINCIPAL
Govt. D.I.E.T.,
Neremet (A.P.)
Hyderabad-500 086

Certified that V SRINIVAS REDDY
S/o, D.M. SUMI REDDY who was
admitted in the District Institute of Education & Training (DIET),
NEREMET, HYDERABAD during the academic year 2000-2001
has completed the two year course of Diploma in Education in
the year 2001-2002
He/She passed D. Ed. Examination held in MAY-2002

DIVISION AWARDED :

1. Theory	: FIRST
2. Practical	: FIRST

Deputy Commissioner
for Government Examinations

Hyderabad, 27/05/2002
Dated:

PRINCIPAL
Govt. D.I.E.T.,
Neremet (A.P.)
Hyderabad-500 086

Certified To Be True Copy

Advocate

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OFFICE OF THE DIRECTOR OF GOVERNMENT EXAMINATIONS, A.P.: HYDERABAD
DIPLOMA IN EDUCATION, MAY- 2002 :: MEMORANDUM OF MARKS

ROLL NO.: 7451

INSTITUTE: DIET NEREDMET, HYDERABAD

NAME : V SRINIVAS REDDY

MEDIUM : TELUGU

SL. P1835

Sl. No. Name of the Paper

Theory

Practicals

Sl. No.	Name of the Paper	Theory			Practicals			I. Practical Mrks Secured	TP	Obs	Int.	FL	Total	
		Int.	Assessment	Final Exam	Grand Total	(for 100)	7x5							
		Max	Min	Sec.	Max	Min	Sec.							
1st Year		30	12	70	28	50	63							
1. Teacher & Edn in Emerging India	30	12	13	70	28	50	63							
2. Edn. Psychology Measurement & Eval.	30	12	16	70	28	41	57							
3. Edn. Plg. Management and Teacher functions	30	12	16	70	28	42	58							
4. Perspectives in Pri. Edn.	30	12	20	70	28	28	48							
5. Capacity Building	30	12	13	70	28	47	60							
Total		150	60	78	350	140	208	286						
2nd Year														
1. Methods of Teaching Telugu	30	12	25	70	28	56	81	29	8	28	17	82		
2. Methods of Teaching English	30	12	26	70	28	48	74	30	8	28	13	79		
3. Methods of Teaching Mathematics	30	12	25	70	28	46	71	28	7	29	15	79		
4. Methods of Teaching Science	30	12	20	70	28	45	65	25	7	27	15	74		
5. Methods of Teaching Social Studies	30	12	22	70	28	44	66	30	8	31	19	88		
Total		150	60	118	350	140	239	357					407	

PRACTICUM & FIELD WORK RECORDS

Sl. No.	Name of the Records	Max. Marks	Min. Marks	Marks Secured	Consolidated Marks		
					Theory Sec/Max.	Teaching Sec/Max.	Practice Sec/Max.
1.	Child Study	40	16	25	1YR 286/500		
2.	Project Work	40	16	33	2YR 357/500	402/500	378/500
3.	Working with community	25	10	15			
4.	Work Experience	25	10	18	Theory Total : 643/1000	Six Four Three	
5.	Art Education	20	08	15	Practical (Teaching Practice + Practicum)		
6.	Physical Education & Health Education	25	10	20	Total : 780/1000	Seven Eight Zero	
7.	Computer Education	50	20	42	Result :		
8.	School Observation	50	20	42	-----		
9.	Psychology Records	25	10	20	Theory : FIRST		
10.	Achievement Test Records	75	30	55	Pract. : FIRST		
11.	Activity packs for strategic subjects	50	20	35			
12.	Mandatory Literacy Activity	75	30	58			
Total		500	200	378			

Station: HYDERABAD
Date: 27.05.2002

SIGNATURE OF PRINCIPAL
WITH GOVT. SEAL
Neredmet (A.P)
Secunderabad-500 059.

DEPUTY COMMISSIONER
FOR GOVERNMENT EXAMINATIONS

Certified To Be True Copy

M. N. R.

Advocate



Railway Recruitment Board :: Guwahati

Station Road, Guwahati - 781 001

Phone : 0361 - 2540815

Result of Written Examination for various Categories of Employment Notice No. 1/2004

On the basis of their performance in the Written Examination, candidates bearing Roll Number as mentioned below, are provisionally found eligible to be called for Verification of Documents and/or Viva-Voce, as indicated. It may be noted that this result is provisional, subject to fulfilling of all eligibility conditions laid down in the Employment Notice No. 1/2004.

(Roll Numbers are arranged in ascending order (Last Seven Digits) and NOT in order of Merit)

Date of Written Examination : 30/01/2005

1	Cal. No. : 01 of Employment Notice No. 1/2004	Name of Post : Law Assistant
	40100010 20100014 30100005 30100014	20100270 10100380 20100511 40100534 40100615 40100650 20100786 10100888 40100914 20100954
	40101125 40101213 40101222	TOTAL = 17
	Date of Viva-Voce : 06/08/2005 (MONDAY)	
2	Cal. No. : 27 of Employment Notice No. 1/2004	Name of Post : Appr. Section Engineer (Electrical)
	42700011 22700038 22700078	22700164 22700176 TOTAL = 5
	Date of Document Verification : 26/08/2005 (FRIDAY)	
3	Cal. No. : 30, 31, 32 & 33 of Employment Notice No. 1/2004	Name of Post : Appr. Section Engineer (Bridge, Drawing, Works, P.Way)
	13000005 13000042 23000074 13000084	23000109 43000116 13000123 43000164 23000249 43000316 43000327 43000365 43000371 43000447
	43000040 43000540 43000616 43000669	43000672 13000673 43000723 43000729 43000731 13000915 33100003 13100050 33100054 23100079
	13100088 13200068 23200133 23200178	43200186 23200213 13200221 43200273 33200279 23200298 23200299 43200386 23200421 23200434
	23300128	TOTAL = 43
	Date of Document Verification : 30/08/2005 (TUESDAY)	
4	Cal. No. : 37, 38 & 39 of Employment Notice No. 1/2004	Name of Post : Appr. Section Engineer (Diesel/Elect, Diesel/Mech, Workshop)
	43700017 43700088 13700107 33800047	13900001 43900005 13900120 43900182 33900245 TOTAL = 10
	Date of Document Verification : 26/08/2005 (FRIDAY)	
5	Cal. No. : 44 & 45 of Employment Notice No. 1/2004	Name of Post : Appr. Section Engineer (Signal, Telecom)
	14400022 14400027 14400125 14400247	14400291 44400406 14400416 24400504 14400508 24400514 44400541 34400682 14400699 54400714
	14400705 44400820 44400983 24500262	44500271 TOTAL = 19
	Date of Document Verification : 30/08/2005 (TUESDAY)	

Date of Written Examination : 20/03/2005

1	Cal. No. : 25 of Employment Notice No. 1/2004	Name of Post : Appr. Supervisor (P. Way)
	42800168 42500195 42500569	22500584 42600825 32500792 42500891 42501023 22501075 42501099 42501355 12501492 42501803 12501853
	42602339	22602439 TOTAL = 18
	Date of Document Verification : 26/08/2005 (FRIDAY)	
2	Cal. No. : 26 of Employment Notice No. 1/2004	Name of Post : Appr. Junior Engineer Gr.-II (TM)
	42600310 22800333	42600605 TOTAL = 3
	Date of Document Verification : 26/08/2005 (FRIDAY)	
3	Cal. No. : 28 of Employment Notice No. 1/2004	Name of Post : Appr. Junior Engineer Gr.-II (Electrical)
	32800028 12800130 32800131	22800181 12800235 32800304 47800418 42800462 22800510 42800541 42800595 42800618 12800632 22800656
	42800664 12800674 42800736	22800751 12800767 42800780 22800795 12800797 42800837 12800843 32800884 22800808 TOTAL = 26
	Date of Document Verification : 26/08/2005 (FRIDAY)	
4	Cal. No. : 29 of Employment Notice No. 1/2004	Name of Post : Appr. Junior Engineer Gr.-II (Bridge)
	52900006 22900026	42900026 22900154 42900280 42900370 22900410 12900636 22900808 42900874 TOTAL = 10
	Date of Document Verification : 26/08/2005 (FRIDAY)	
5	Cal. No. : 34, 35 & 36 of Employment Notice No. 1/2004	Name of Post : Appr. Junior Engineer Gr.-II (Works, Drawing, P.Way)
	43400004 13400047 43400074	13400207 43400226 13400258 13400279 13400283 13400294 33400364 13400367 43400518 13400538 13400565
	13400072 13400082 13400087	13400272 13400277 13400297 43400832 43400942 43401034 43401044 13401091 23401114 13401117 43401142
	13401281 43401282 43401300	13401311 43401356 43401386 33401391 43401401 13401458 13401644 23401647 13401674 13401732
	13401870 43401874 43401884	43401884 13401922 13401934 23401937 43401974 23401980 13402056 43402082 43402154 43402174 43402253
	23402260 13402232 43402322	43402326 13402395 23402440 23402482 23402601 43402657 23402543 43402646 13402582 13402615 43402633
	43402646 13402678 43402768	43402726 43402811 43402881 13402894 43402904 43402966 23402983 43402990 43403052 23403134 43403175
	23403224 43403245 43403306	43403404 43403431 43403432 43403478 43403633 13403626 43403640 43403646 43403649 23403923
	43403982 13404025 23404035	13404063 43404138 43404139 33404280 43404285 33500056 33500146 13500155 33500258 23500320 13500406
	13500668 43600684 43600707	33500748 23600814 43500847 33500876 43500943 43600125 TOTAL = 121
	Date of Document Verification : 27/08/2005 (SATURDAY)	
6	Cal. No. : 40, 41, 42 & 43 of Employment Notice No. 1/2004	Name of Post : Appr. JE-II (C&W), Appr. Mechanic (Diesel/Acc & Diesel/Elect), Appr. JE-II (Workshop)
	44000302 14000345 44000426	44000432 14000509 14000553 44000738 34000748 24000785 44000855 24000856 34000950 44001068
	34001016 14001076	44001091 14001259 44001374 44001379 24001402 24001541 44001588 14001728 44001816 44002000 44002122 34002153
	24002162 14002340	14002441 44002444 44002455 14002673 24002678 44002682 24002764 44002768 14002875 14002934 44002962
	44002999 24003020	44003087 14003267 44003433 14003493 24003509 14003775 24003796 24004021 44004186 44004487 44004538 44004614
	14004621 44004633	14004740 44004757 14004804 24005012 44005041 44005266 14005278 44005327 44005418 14005468 44005520 44005558
	44005560 14005577	24005624 44005657 44005658 14005694 14005760 14005781 44005788 24005836 24005858 44005979 44006088 24006191
	14006204 44006250	14006581 14006614 14006707 24006924 14007057 14007145 44007262 44007268 14007401 44007452 24007479 44007480
	44007576 14007626	24007688 34007717 14007812 24007892 44100120 24300259 14300285 TOTAL = 109
	Date of Document Verification : 29/08/2005 (MONDAY)	

7	Cal. No. : 46 & 47 of Employment Notice No. 1/2004	Name of Post : Appr. Junior Engineer Gr.-II (Telecom, Signal)
	24600420 54600460	44600492 44600591 14600690 44600742 44600805 44600927 34600959 34601098 64601130 24601134 44700151
	14700394	TOTAL = 16
	Date of Document Verification : 30/08/2005 (TUESDAY)	

Date of Written Examination : 27/03/2005

1	Cal. No. : 48 & 49 of Employment Notice No. 1/2004	Name of Post : ESM Gr.-III, TCM Gr.-III
	14800183 14800172	14800184 34800984 34801059 24801738 14802367 14802997 34803608 14803613 24803616 44804187 44804281 14804675
	44804683 44804712	44805075 44805232 44805458 24805789 44805879 44806092 34806256 24806359 44806603 14806705 44806866 44806913
	24807064 24807217	44807317 44807339 44807644 24807855 24808052 24808273 44808352 44808371 24808443 14808499 24808778
	44808847 14809095	14809198 44809198 14809402 24809598 44809729 44809746 44809890 44809865 44810096 14810147 44810207 44810295

2	Cal. No. : 50 of Employment Notice No. 1/2004	Name of Post : Primary Teacher (Hindi Medium)
	10800116 10800362	10800613 10800536 10800667 TOTAL = 5
	Date of Viva-Voce : 08/09/2005 (FRIDAY)	

3	Cal. No. : 51 of Employment Notice No. 1/2004	Name of Post : Primary Teacher (Telugu Medium)
	10900040 10900049	TOTAL = 2
	Date of Viva-Voce : 08/09/2005 (FRIDAY)	

4	Cal. No. : 52 of Employment Notice No. 1/2004	Name of Post : Primary Teacher (English Medium)
	21000007 41000044 41000074	31000087 31000421 31000409 31000436 21000474 31000709 41000754 TOTAL = 12
	Date of Viva-Voce : 08/09/2005 (FRIDAY)	

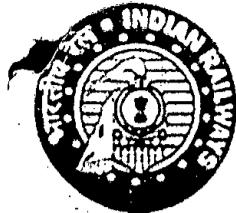
5	Cal. No. : 53 of Employment Notice No. 1/2004	Name of Post : Primary Teacher (Assamese Medium)
	11100265 41100373	11100397 21100502 11101073 21101081 21101082 11101109 31101652 21101742
	11101766 11101825	11101970 31102166 11102189 11102501 TOTAL = 20

Date of Viva-Voce : 12/09/2005 (MONDAY)

2. *CEAPPLY I. Be True Copy*

M. D. M.

DO NOT SIGN IT OR PUBLISH



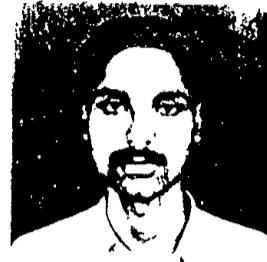
RAILWAY RECRUITMENT BOARD – GUWAHATI
STATION ROAD; GUWAHATI-781 001

CALL LETTER for VIVA – VOCE

No. RRB/G/41/10.

Date: 08/08/2005

To,
SRINIVASA REDDY VOLADRI
 ROOM NO 04 TELUGU BHAVAN
 NCC OU CAMPUS VIDYANAGAR
 HUDRABAD
 ANDHRA PRADESH
Pin Code - 500007



Roll No.: 10900040

W. F. 6/2

Sub.: Viva Voce Test for the post of **PRIMARY TEACHER (TELEGU MEDIUM)**
 under Category No. 9 of Employment Notice No. I 2004

With reference to your application for the post mentioned above in response to the Employment Notice cited, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 09/09/2005 at 09:30 hours for Viva Voce Test and verification of original certificates, testimonials etc.

1. You will not be allowed to appear in the Viva Voce test without this Call Letter. However this Call Letter does not in itself entitle you for selection.
2. You should bring your original Matriculation Certificate issued by the competent authority for verification of your date of birth. You should also bring all of your original certificates and marks-sheets of Matriculation onwards issued by the respective Board/Council/University along with experience and other certificates, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced at the time of Viva Voce test.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals at the time of Viva Voce test.
4. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
5. Request for postponement of date of Viva Voce test will not be considered and no further chance will be given.
6. If you are in service and have not submitted "No Objection Certificate" from your employer yet, you should bring the same now, failing which you will not be considered for the post.
7. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
8. (For SC/ST candidates only)

On production of this card you are entitled to travel free by the Railway in Second Class from SECUNDRA BAD Station to NOT APPLICABLE Station and back. This pass will be valid up to NOT APPLICABLE.

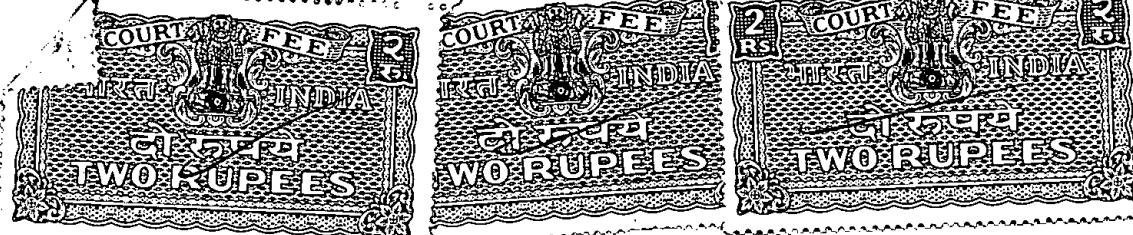
(Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

ASSISTANT SECRETARY
 For CHAIRMAN, RRB – GUWAHATI

Certified To Be True Copy

M. Ray
 Advocate

DIS



VAKALATNAMA

IN THE GAUHATI HIGH COURT

C. A. T.

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM, AND ARUNACHAL PRADESH)

OA No 2 / 2006

Srinivasa Reddy Voladri .. Appellant / Petitioner

Versus

The Union of India .. Respondent / Opposite party

Know all men by these present that the above named Srinivasa Reddy Voladri, hereby nominate, constitute and appoint T. C. Datta Roy, M. Shalma, M. Dutta, D. Dutta Advocate / Advocates to be my / our true and lawful Advocate / Advocates to appear and act for me / us in the matter noted above and in connection therewith and for that purpose to do all act whatsoever in that connection including depositing or drawing money, filing in or taking out papers, deeds of composition etc. for me / us and on my / our behalf and I / we agree to ratify and confirm all acts so done by the said Advocate / Advocates as mine / ours to all intents and purposes in case of non-payment of the stipulated fee in full, no Advocate will be bound to appear or act on my / our behalf.

In witness whereof I / we hereto set my / our hands this day of / 200

1. Dr. Nagendra Ch. Thakuria	18. Mr. Tarun Kumar Ghosh
2. Mr. Nishitendu Dhar	19. Mr. Satyendra Nath Das
3. Mr. Sashanka Dhar Choudhury	20. Mr. Girish Ch. Deka
4. Mr. Jogeswar Bora	21. Mr. Arun Ch. Baruah
5. Mr. Jogesh Ch. Barman	22. Mr. Dwijendra Nath Sarmah
6. Mr. Haripada Roy Choudhury	23. Mr. Putul Ch. Deka
7. Mr. Bamadas Chakrabarty	24. Mr. Anuj Ranjan Das
8. Mr. Sitesh Ch. Sarma Pathak	25. Mr. Basanta Kr. Sharma
9. Dr. Sitangshu Kananjna	26. Mr. Guna Prasad Rajkhowa
10. Mr. Sarbeswar Kakati	27. Mr. Jogesh Roy Choudhury
11. Mr. Ajit K. Dasgupta	28. Mr. Tanu Singh
12. Mr. Hemanta Kr. Roy	29. Mr. Kamala Kanta Das
13. Mr. M. R. Bora	30. Kumud Ch. Bhuyan
14. Mr. Adhir Deb Nath	31. Mr. Amarendra Dutta Choudhury
15. Mr. Gobinda Manikya Paul	32. Mr. Dhani Ram Saikia
16. Mr. Swapan Kumar Sengupta	33. Mr. Jatindra Nath Bhuyan
17. Brig. Nabajyoti Deka	34. Mr. Bidyut Ranjan Chaterjee

31
Srinivasa Reddy Voladri
CO

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35. Dr. Nalini Kanta Dutta	49. Mr. Rajani Kanta Talukdar
36. Mr. T. K. Dutta Roy	50. Mr. Dharendra Mohan Nath
37. Dr. Dangshi Barman	51. Mr. Prakash Kr. Borooh
38. Mr. Dilip Kumar Deka	52. Mr. Bangshi Dhar Goswami
39. Mr. Mrigen Das	53. Mr. Pradip Chandra Goswami
40. Mr. Nikhil Kumar Das	54. Mr. Kanan Chakrabarty
41. Mr. Chandi Ram Saikiah	55. Mr. Phanindra Ch. Sarma
42. Mr. Rabindra Nath Misra	56. Mr. B. K. Pathak
43. Mr. Binanda Ch. Gogoi	57. Sayed Md. Habibul Hoque
44. Mr. Phanindra Nath Gogoi	58. Dipen Goswami
45. Mr. Ugra Kanta Barman	59. Md. Golam Sarwar Sarkar
46. Dr. Debendra Nath Hazarika	60. Mr. Janmejay Bhuyan
47. Mr. Nagendra Nath Saharia	61. Mr. K.R. Paul Choudhary
48. Mr. Harendra Kr. Mushahary	

Senior Advocate / advocates..... will lead us in the case



Received from the executants,
satisfied and accepted.

M. Dutta

Advocate / Advocates

And Accepted Accepted
Debendra Dutta Tushar Kanti Dutta Roy And accepted
Advocate. Monal Sarma

NOTICE

33

From: Mr. M. Sarmee

Advocate for the Applicant

To: Shri J.L. Sarkar
S.C., Railway

Sub: O.A. No. 106

Srinivasa Reddy Valadri

Applicant

-vs-

Union of India & Ors.

Respondents

Sir,

Please take notice that an application before this Hon'ble Central Administrative Tribunal for and on behalf of the Applicant above-named is being filed by me, a copy of which is enclosed herewith for your use and information. Kindly acknowledge the receipt of the same.

Replied copy.

AD 69
RL 31/106

Yours faithfully

Mrinal Sarmee

Advocate

3.1.06.